

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 789
TO BE ANSWERED ON 20.07.2017
SETTING UP OF SOLAR PARKS

789. SHRI RAJESH VERMA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any scheme for setting up of solar parks by the private people in every Gram Sabha for supply of electricity in the rural areas of the country; and
- (b) if so, the details of the loan likely to be provided and the rebate to be given by the Government for the said purpose?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The Government has not formulated any specific scheme for setting up of solar parks in every Gram Sabha. However for supplementing supply of electricity through Solar Energy in rural as well as urban areas of the country, the Government had launched a scheme called “Development of Solar Parks and Ultra Mega Solar Power Projects” for setting up of 25 Solar parks of 20,000 MW capacity in the country. The target capacity has recently been revised from 20,000 MW to 40,000 MW.

(b): There is provision of loan for solar projects by banks/financial institutions. As per the RBI Circular, bank loans up to a limit of ₹ 15 crore to borrowers for purposes like solar based power generators, biomass based power generators, wind mills, micro-hydel plants and for non-conventional energy based public utilities viz. street lighting systems, and remote village electrification have been classified under Priority sector. The loan limit for individual households is upto ₹ 10 lakh per borrower. This is also applicable for Gram Sabha.
